

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 203 OF 2016 &  
IA NO. 987 OF 2017**

**Dated : 8<sup>th</sup> February, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Indian Wind Power Association (IWPA) .... Appellant(s)  
Vs.  
Eastern Power Distribution Co. of Andhra Pradesh .... Respondent(s)  
Ltd. & Anr.**

Counsel for the Appellant(s) : Mr. Abhishek Raj  
Counsel for the Respondent(s) : Ms. Purna Singh  
Mr. Prashant Mathur for R-1

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **23-4-2019**.

**(S.D. Dubey)  
Technical Member**  
*tpd/pk*

**(Justice Manjula Chellur)  
Chairperson**